

GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE AND INDUSTRY  
DEPARTMENT OF COMMERCE  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 2458**  
ANSWERED ON 13/03/2026

**PROGRESS UNDER TRADE INFRASTRUCTURE FOR EXPORT SCHEME**

2458. SHRI ASHOKRAO SHANKARRAO CHAVAN  
SHRI KESRIDEVSINH JHALA

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the progress achieved under the Trade Infrastructure for Export Scheme (TIES) and;
- (b) the details of grants provided for export infrastructure such as border haats, land customs stations, quality testing labs, cold chains and cargo terminals;
- (c) the State-wise distribution of funds sanctioned and released including the number of projects completed with export linkages;
- (d) the manner in which TIES projects have been integrated with the Districts as Export Hub (DEH) initiative;
- (e) whether the Ministry has assessed the impact of TIES on employment generation and export competitiveness; and
- (f) if so, provide the details thereof?

**ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY

(SHRI JITIN PRASADA)

(a) to (c) The Trade Infrastructure for Export Scheme (TIES) provides assistance to eligible Central/State Government agencies and joint ventures for setting up and up-gradation of infrastructure projects with overwhelming export linkages. Proposals received from eligible implementing agencies are placed before the Empowered Committee (EC) on TIES for consideration. A total of 69 projects have been sanctioned under TIES since its inception in 2017-18. Out of these, 43 projects have been completed.

A total fund of Rs. 224.45 Crore has been released under the scheme for export infrastructure projects such as border haats, land customs stations, quality testing labs, cold chains and cargo terminals. Details of State-wise distribution of TIES share approved for the projects sanctioned under the scheme and grant released are at Annexure.

(d) Under the scheme, proposals are considered on the basis of district level export priorities identified under the District as Export Hub (DEH) initiative. A recommendation Certificate from the State Export Commissioner is required to be submitted by the implementing agency, certifying that the project forms part of the District Export Action Plan.

(e) to (f) An independent third party evaluation of TIES concluded that the scheme has demonstrated its effectiveness in fostering trade, promoting export-oriented growth, enhancing export competitiveness and generating employment opportunities.

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**Annexure in reply to part (a) to (c) of Rajya Sabha Unstarred Question No. 2462 for 13.03.2026**

State-wise details of TIES share approved and grant released for the projects sanctioned under TIES

(Amount in Rs. Crore)

S.No.	State/UT	TIES Share approved	Grant Released
1.	Andhra Pradesh	76.07	75.96
2.	Assam	22.93	22.93
3.	Bihar	5.77	5.77
4.	Chandigarh	5.63	5.63
5.	Delhi	15.52	12.65
6.	Haryana	12.12	6.06
7.	Himachal Pradesh	33.53	18.46
8.	Jharkhand	19.61	9.80
9.	Karnataka	63.55	56.76
10.	Kerala	51.09	51.09
11.	Madhya Pradesh	36.09	36.09
12.	Maharashtra	15.79	3.04
13.	Manipur	23.18	23.18
14.	Meghalaya	4.83	4.83
15.	Punjab	31.56	25.83
16.	Rajasthan	10.19	7.52
17.	Sikkim	17.74	8.87
18.	Tamil Nadu	192.63	150.44
19.	Tripura	17.46	7.74
20.	Uttar Pradesh	36.82	25.68
21.	Uttarakhand	19.52	0
22.	West Bengal	13.66	13.66